

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.07.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2741 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Ishap Sharma Vs. SMID Infrstructure Pvt. Ltd.	Himanshu Harbola
<b>2.</b>	I.A. No. 2744 of 2023 in Comp. App. (AT) No. ___ of 2023	Moon Light Propbuild Pvt. Ltd. Vs. Rakesh Kumar Gupta RP	Sonam Sharma
<b>3.</b>	I.A. No. 2743 of 2023 in Comp. App. (AT) No. ___ of 2023	Moon Light Propbuild Pvt. Ltd. Vs. Rakesh Kumar Gupta RP	Sonam Sharma

**Copy to: -**

- 1. Notice Board**
- 2. Website: [wwaw.nclat.nic.in](http://wwaw.nclat.nic.in)**

**By order**  
**-sd/-**  
**Assistant Registrar**

